

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

15(ND)2013

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020**

**NAME OF THE COMPANY: Sidharth Gupta V/s. Rekha Gupta & Ors.**

**SECTION: 397/398**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
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|  | <b>Present :</b> | Mr. Harshit Agarwal, Advocates for the Petitioner |  |  |
|--|------------------|---|--|--|

**ORDER**

Matter is listed for final arguments. Due to paucity of time because of the constitution of the Special Bench, the matter is adjourned to 30<sup>th</sup> March, 2020.



**(L. N. Gupta)**  
**Member (T)**



**(Dr. Deepti Mukesh)**  
**Member (J)**